NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/25/2016 NAME OF THE PETITIONER(S) : Mekuba Petroleum India P. Ltd and 3 others NAME OF THE RESPONDENT(S) : Wynn's Mekuba India P. Ltd and 5 others **UNDER SECTION** : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM BAC Androw Ma-1) hed by Snr. Cound T. K. Seshadii Coursel for R2 Keevili Krishna 2. A.M. Srith oran Crensel for Petitions 3
3. THREY AMB AKANNAN COUNTY for R5 H. B.C. - COTAYANOR AYONO (For A 16-11/1 CAMY & DESOLDOTES) For P, P2 kly

<u>ORDER</u>

Counsel for Petitioner Nos.1, 2, 3 & 4 present. Counsel for Respondent Nos.2 & 5 present. During the hearing, the Counsel for Respondent Nos.1, 2, 3 & 4 prayed for filing Memo to respond to the proposal given by the Respondent No.2. Put up on 21.02.2018 at 10.30 AM.

(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)